

FORM OF ORDER SHEET

IN THE COURT OF ASSISTANT SESSIONS JUDGE, MORIGAON

Sess. Case No. **12/2019** (G.R. Case No. 1331/18)

State of Assam

-Vs-

Eyafat Ali @ Siyafat Ali

Sl. No	Date of Order	ORDER	Signature of Court	Office action
	28.03.19	<p>Case record received on transfer for disposal.</p> <p>Hon'ble Sessions Judge has been pleased to make over the case to this court for trial.</p> <p>Accused person Md. Eyafat Ali @ Siyafat Ali present.</p> <p>Learned defence counsel Mr. B.H. Talukdar and learned Addl. P.P Mr. N.A. Choudhury are present.</p> <p>The prosecutor opens his case by describing the charge brought against the accused and stating by what evidence he proposes to prove the guilt of the accused.</p> <p>Heard both sides on point of charge.</p> <p>I have considered the materials on CD including the contents of the FIR and the statement of the witnesses U/S 161 Cr.PC.</p> <p>Considering the materials on record and the submission of the learned counsel for both sides on the basis of materials before me, I find sufficient ground presumes that accused person Md. Eyafat Ali @ Siyafat Ali committed offences U/S 448/376/511 of IPC. Accordingly, charge framed, read over and explained to accused person to which he pleads not guilty and claimed to be tried.</p> <p>Learned Addl. PP shall take steps for summons of all non official PWs.</p> <p>Fixed 25.04.2019 for evidence of PWs.</p>	<p>Asstt. Sessions Judge, Morigaon</p>	

FORM OF ORDER SHEET

IN THE COURT OF ASSISTANT SESSIONS JUDGE, MORIGAON

Sess. Case No. **12/2019** (G.R. Case No. 1331/18)

State of Assam

-Vs-

Eyafat Ali @ Siyafat Ali

--	--	--	--	--

FORM OF ORDER SHEET

IN THE COURT OF ASSISTANT SESSIONS JUDGE, MORIGAON

Sess. Case No. **12/2019** (G.R. Case No. 1331/18)

State of Assam

-Vs-

Eyafat Ali @ Siyafat Ali